

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 07th July, 2023.

No. LJ (B) 68/2012/59—In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within South West Khasi Hills District -

1. Shri. L. Kynjing, MCS, Additional Deputy Commissioner.
2. Kum. Y.R. Mawlong, Additional Deputy Commissioner.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 68/2012/59-B

Dated Shillong, the 07th July, 2023.

Copy forwarded to:-

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK/JUD.15/2012/153, dated 16.06.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Semmy

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department